

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 110(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016

NAME OF THE COMPANY: Vikram Bakshi

V/s.

M/s. Connaught Plaza Restaurants Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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MR. TEJAS KARIA, ADV.

MR. KARAN MEHRA, ADV.

MR. MANA VENDRA MISHRA, ADV.

MS. AMBIKA, ADV.

MR.

} Petitioner 1 & 2.

M. Mishra.

MR. RAHUL P. DAVE, ADV.

MR. AMIT DHINGRA, ADV.

MR. RAHUL NARAYANAN, ADV.

MR.

MR. NARA SEJEEBHAY, ADV.

MR. SUMIT CHOPRA, ADV.

} Respondent No. 2

} Respondent No. 3 & 4.

SATIYAJIT SARMA

MOHIT NEGI

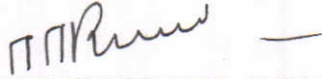
Adv. }

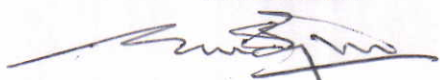
} Respondent No 8

P.T.O.

Order

Part heard for 28.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

27.9.2016
(P.K. Sud)